

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-401/2015
in
OA-3635/2011**

New Delhi this the 10th day of March, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)**

Subhash Babu,
Age 51 years,
S/o Sh. Ram chander Giri,
RZ-16F, 1st Floor,
Street No. 32, Indra Park,
Palam Colony, New Delhi ...
(By Advocate: Mr. M. K. Bhardwaj)

Versus

Petitioner

Union of India & Ors. Through

1. Sh. Rakesh Garg,
Secretary,
Ministry of Communication,
Sanchar Bhawan, New Delhi.

2. Ms. Meena Chauhan,
Chief General Manager,
Mahanagar Telephone Nigam Ltd.
TNL, K.L. Bhawan, New Delhi.

3. Sh. B.K. Mittal,
Executive Director,
Mahanagar Telephone Nigam Ltd.
TNL, K.L. Bhawan, New Delhi. ...

Respondents

(By Advocate: Mr. R. K. Jain for R-1 and Ms. Neha Bhatnagar)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Heard both sides.

2. Learned counsel for the respondents submits that they have filed the compliance affidavit as they have fully complied with the order of this Tribunal.

3. In the circumstances, CP is closed. Notices issued to the respondents are discharged. No costs.

(P.K. Basu)
Member (A)

(V. Ajay Kumar)
Member (J)

/ns/